

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 563/MP/2014

Subject : Petition under Regulations 12 and 13 of the Central Electricity Regulatory Commission (Deviation Settlement Mechanism and related matters) Regulations, 2014

Date of hearing : 9.7.2015

Coram : Shri Gireesh B. Pradhan, Chairperson
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member

Petitioner : Monnet Ispat and Energy Limited

Respondents : Chattisgarh State Load Dispatch Centre and 2 others

Parties present : Shri Avinash Menon, Advocate, MIEL
Shri Rahul Singh, Advocate, MIEL
Shri Neel Mani Pant, Advocate, CSLDC and CSPDCL
Ms. Jayantika Singh, NLDC, POSOCO

Record of Proceedings

Learned proxy counsel for Chattisgarh State Load Dispatch Centre submitted that arguing counsel in the matter is not available due to personal difficulty and requested to adjourn the matter. Request was allowed by the Commission.

2. The petition shall be listed for hearing on 6.8.2015.

By order of the Commission

**Sd/-
(T. Rout)
Chief (Law)**